

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3275

ANSWERED ON:30.11.2010

GAMBLING IN SPORTS

Sayeed Muhammed Hamdulla A. B. ;Yadav Shri Ranjan Prasad

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has formulated/proposes to formulate any strategy/guidelines to curb gambling and match fixing in cricket and other sporting events;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to legalise sports gambling in the country; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): Gambling and match fixing are illegal activities and as such the law enforcing agencies take necessary legal action to curb such activities and prosecute the guilty.
- (c) There is no proposal at present to legalise sports gambling in the country.
- (d) Does not arise.